

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 106 & 107 of 2014 in
D.F.R. No. 2995 of 2013

Dated : 06th March, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Rasna Marketing Services LLP ... **Appellant(s)**
Versus
Gujarat Electricity Regulatory
Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : **Mr. Sumesh Dhawan**
Ms. Vatsla Kak Pawwa
Counsel for the Respondent (s): **Mr. M.G. Ramachandran**
Ms. Swapna Seshadri for R.2 & 3

ORDER

I.A. No. 106 & 107 of 2014
(Appl. for condonation of delay & Amendment of Appeal)

Issue notice. Ms. Swapna Seshadri takes notice for Respondent Nos. 2 & 3 and seeks some time to file the reply. Notice be issued to the other Respondents returnable on 14.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **14.03.2014**. In the meantime, reply be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr